



सत्यमेव जयते

UTTARAKHAND COURT NEWS
(A Quarterly Court Magazine)

Vol.-XIV Issue No.-III (July to September, 2023)



EDITORIAL BOARD

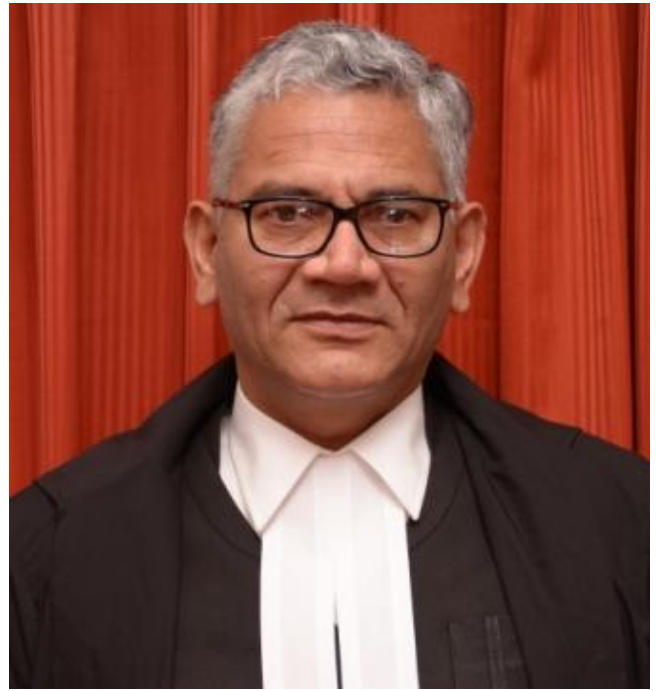
Hon'ble Mr. Justice Sharad Kumar Sharma
Hon'ble Mr. Justice Alok Kumar Verma
Hon'ble Mr. Justice Pankaj Purohit

COMPILED BY

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Hon'ble Mr. Justice Vipin Sanghi
(Chief Justice)



Hon'ble Mr. Justice Manoj Kumar Tiwari



Hon'ble Mr. Justice Sharad Kumar Sharma



Hon'ble Mr. Justice Ravindra Maithani



Hon'ble Mr. Justice Alok Kumar Verma



Hon'ble Mr. Justice Rakesh Thapliyal



Hon'ble Mr. Justice Pankaj Purohit



Hon'ble Mr. Justice Vivek Bharti Sharma

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HIGH COURT OF UTTARAKHAND
LIST OF JUDGES (AS ON 30th SEPTEMBER, 2023)

| Sl. No. | Name of the Hon'ble Judges | Date of Appointment |
|----------------|---|----------------------------|
| 1. | Hon'ble Mr. Justice Vipin Sanghi (Chief Justice) | 28.06.2022 |
| 2. | Hon'ble Mr. Justice Manoj Kumar Tiwari | 19.05.2017 |
| 3. | Hon'ble Mr. Justice Sharad Kumar Sharma | 19.05.2017 |
| 4. | Hon'ble Mr. Justice Ravindra Maithani | 03.12.2018 |
| 5. | Hon'ble Mr. Justice Alok Kumar Verma | 27.05.2019 |
| 6. | Hon'ble Mr. Justice Rakesh Thapliyal | 28.04.2023 |
| 7. | Hon'ble Mr. Justice Pankaj Purohit | 28.04.2023 |
| 8. | Hon'ble Mr. Justice Vivek Bharti Sharma | 28.04.2023 |

MAJOR EVENTS & INITIATIVES
Independence Day Celebration: On 15th August, 2023



On 15th August, 2023 Independence Day was celebrated in the High Court premises with Great enthusiasm. On this occasion, National Flag was hoisted by Hon'ble Mr. Justice Vipin Sanghi, Chief Justice, High Court of Uttarakhand in presence of Hon'ble Judges. Officers and Officials of the Registry and Advocates were also present.

PROGRAMMES ATTENDED BY HON'BLE JUDGES

(FROM JULY 2023 TO SEPTEMBER 2023)

1. Hon'ble Mr. Justice Rakesh Thapliyal and Hon'ble Mr. Justice Pankaj Purohit attended "Workshop for High Court Justices on Information and Communication Technology (e-committee)" at National Judicial Academy, Bhopal on 30.07.2023.
2. Hon'ble Mr. Justice Vivek Bharti Sharma attended "National Conference for High Court Justices on Judgement Writing" at National Judicial Academy, Bhopal during the period from 05.08.2023 to 06.08.2023.
3. Hon'ble Mr. Justice Ravindra Maithani attended "Workshop for High Court Justices on Information and Communication Technology (e-committee)" at National Judicial Academy, Bhopal on 20.08.2023.
4. Hon'ble Mr. Justice Vivek Bharti Sharma attended "Orientation Course for Newly Elevated High Court Justices" at National Judicial Academy, Bhopal during the period from 26.08.2023 to 27.08.2023.
5. Hon'ble Mr. Justice Rakesh Thapliyal attended "National Workshop for High Court on Direct Taxes" at National Judicial Academy, Bhopal during the period from 02.09.2023 to 03.09.2023.
6. Hon'ble Mr. Justice Manoj Kumar Tiwari attended "National Conference for High Court Justices on Development of Constitutional Law by the Supreme Court and High Court" at National Judicial Academy, Bhopal during the period from 16.09.2023 to 17.09.2023.
7. Hon'ble The Chief Justice and Hon'ble Mr. Justice Pankaj Purohit attended "2023 UNCITRAL South Asia Conference" jointly hosted by UNICITRAL, Ministry of External Affairs and National Coordination Committee, India (UNCCI) at New Delhi during the period from 14.09.2023 to 19.09.2023.

MAJOR ACTIVITIES OF STATE LEGAL SERVICES AUTHORITY

FROM

JULY 2023 TO SEPTEMBER 2023

➤ **MEGA/MULTI-PURPOSE LEGAL SERVICES & AWARENESS CAMP**

ON 09.07.2023 AT GIC, DEVALTHAL, PITHORAGARH:

A Multi-Purpose Legal Services & Awareness Programme was conducted by the DLSA Pithoragarh on 09th July, 2023 at T.S. Badesa Govt. Inter College, Devalthal, Pithoragarh. The said multi-purpose camp was graced by the benign presence of the Hon'ble Executive Chairman, Uttarakhand SLSA, Nainital. The said Camp was attended by the District Judge/Chairperson and Secretary, DLSA, Pithoragarh, District Magistrate, SSP of Pithoragarh, Judicial Officers and Advocates of the District, Panel Lawyers, PLVs and students of schools/colleges etc. total approx. 545 common masses/local people have attended the said multi-purpose camp and get benefited as per their requirements.

During the Pre-programme 52 disabled persons were provided Wheelchair & Crutches. 15 farmers/persons were get benefited by providing them Agriculture Package. 55 persons were provided Hearing Aid Machine. Picker and Madua Seeds were also given to the Raji Community women. 55 persons were get benefited by health check-up and 65 persons were giving medicine. Nukkad Natak on the drug de-addiction was also presented by the students of Green Valley Schools.

People at large were also made aware about 112 Police Helpline Number, 1930 Cyber Helpline Number. Different Govt. Departments also set up their stalls to aware the common mass about different kind of pension and Govt. Welfare Schemes.

➤ **MULTI-PURPOSE CAMP ON 20.08.2023 AT GIC, KHIRKHET, RANIKHET ALMORA:**

DLSA Almora organized a Multipurpose/Mega Legal Awareness Camp on 20.08.2023 as per New Module Legal Services Camp designed by NALSA, at GIC, Khirkhet, Ranikhet. The said multi-purpose legal services camp was organized in the benign presence of the Hon'ble Executive Chairman, Uttarakhand SLSA and attended by the District Judge/Chairperson & Secretary, DLSA Almora, Civil Judge Ranikhet. The said camp was organized in cooperation with Hans Cultural Foundation-Uttarakhand.

In the said camp, the Stalls of Health Department, Social Welfare, Child Development, Agricultural, Animal Husbandry, Civil Supply & Forest Department etc. are placed to aware the persons. The said programme was attended by 3500 approx. persons of the locality and most of them get benefited by addressing their daily life issues and legal programmes including welfare schemes run by the Central/State Government.

Total 504 Persons were get benefited by providing them Wheelchair, Crutches, Hearing Aid, health check-up, providing them different kind of Certificates through e-Services, Aadhar Card Update, benefits of Widow/Old AGE/Disability Pension & Self Employment, glasses, crutches, back pain belt, Agricultural Equipment, Govt. Welfare Schemes, Disability Card, Counseling by Sericulture Development Department, resolved issues of drinking water connection etc.

➤ **CAMPAIGN UNDER PREVENTION OF SALES OF EXPIRY ITEMS:**

As per directions of the Hon'ble Executive Chairman, UKSLSA, Nainital under prevention of sales of expiry items/packets /packed foods, drinks, monthly meeting is being convened by the Secretaries of District Legal Services Authorities (DLSAs) across the State of Uttarakhand with Food Safety Officer and Drug Inspector of the concerned district. Raid/Inspections are also being conducted to the malls, shops, markets, medical stores, general stores etc.

For effective implementation of such type of issues, a committee has been constituted by each DLSA, comprising of:

1. Secretary, DLSA

2. District Food Safety Officer
3. District Drug Inspector
4. One Officer from District Administration
5. One Officer from Health Department

The aforesaid committee has been directed to conduct all needful exercise as per law, if any such matter found in the district.

During the said period the District Legal Services Authorities convened 23 Meetings with Food Safety Officers, Drug Inspectors and Anti-Drug Team Members, 41 surprise inspections/visits to shops, stores, medical stores, malls by the concerned officers, 162 samples collected from the shops, malls and stores and were sent to laboratory, out of them 29 reports have been received.

➤ **“ROAD SAFETY-CUM-AWARENESS DRIVE” ORGANIZED IN THE STATE OF UTTARAKHAND FROM 01ST SEPTEMBER, 2023 TO 15TH SEPTEMBER, 2023**

Road and Transport have been a fundamental part of mankind through the ages. Consistently, road crashes bring about loss of many lives and genuine wounds to many individuals. Thus, Road Safety and its proper awareness are extremely essential to protect each and every person from being harmed or murdered by road accidents.

Moreover, Road Safety also alludes to the measures and methods used to forestall mishaps on the road by obeying the traffic rules and regulations, so as to decrease the road crashes and other similar fatal incidents.

Having considered this issue, Hon'ble the Executive Chairman, Uttarakhand State Legal Services Authority was of the view that a comprehensive Road Safety-cum-Awareness Drive as well as other similar programmes is required to be carried out

throughout the State of Uttarakhand, so that youth as well as other citizens of the State may be made aware accordingly.

In this regard, it is kindly submitted that in order to ensure effective implementation of the aforesaid drive at grass-root level, Hon'ble Executive Chairman, Uttarakhand State Legal Services Authority was pleased to approve to organize a 15 Days of "Road Safety-cum-Awareness Drive" in the State of Uttarakhand w.e.f. 01st September, 2023 to 15th September, 2023.

➤ **JAIL ACTIVITIES:**

As per directions of the Hon'ble the Executive Chairman, UKSLSA and in order to strengthen Jail Legal Aid Clinics and Prisoners Focused Legal Services, all the District Legal Services Authorities are being organized "Jail Samiksha Diwas" inside District/Sub-Jails and at Legal Aid Clinics/Judicial Lock-up on every Wednesday of the week. The Secretaries of DLSAs along with Jail Vesting Panel Lawyers, Chief Legal Aid Defense Counsel and PLVs visited District/Sub-Jails/Judicial Lock-ups and made interaction with jail inmates during the programme. The necessary legal aid has been provided to the Jail Inmates by the Jail visiting Panel Lawyers and Secretaries of the DLSAs.

During the period total 29 Legal Awareness Camps, 56 visits/inspections were conducted and total 807 Jail Inmates/Under Trial Prisoners were get benefited by providing them free Legal Aid Services by the Panel Lawyers enrolled with District Legal Services Authorities.

➤ **BIODEGRADABLE & NON-BIODEGRADABLE AND PLASTIC WASTE MANAGEMENT:**

In compliance of the Order dated 07.07.2022 and Order dated 24.11.2022 passed by the Hon'ble High Court of Uttarakhand in WP (PIL) No. 93/2022 (Jitendra Yadav Vs. Union of India & Others) and as per the directions issued by the Hon'ble Executive Chairman, UKSLSA, with reference to the aforesaid order, different legal

awareness camps have been organized on different dates and places by the District Legal Services Authorities across the State of Uttarakhand.

PLVs visiting different rural and urban areas of their concerned district and uploaded Google Map Photos of the heaped/dumped garbage and sent complaint of the locations at E-mail ID: solidwaste-complaint@uk.gov.in, and also sent to concerned authorities.

Further, to make aware the common mass about *Uttarakhand Plastic and other Non-Biodegradable Garbage (Regulation and Use of Disposal) Act. 2013; Plastic Waste Management Rules, 2016 with amendment Rules 2018; Environment Protection Act, Uttarakhand Panchayat Solid Waste Management Policy, 2017 and ban on single use of plastic etc.*, Legal Awareness Camps/Rallies and door-to-door Campaign were organized and people at large were made aware. 11 Meetings was also convened by the Secretaries of the DLSAs with Executive Officer, Nagar Palika to discuss the waste management in the district, for fixing dustbins at the collection centers and for removal/disposal of the collected garbage.

➤ **FOUR (04) DAYS LEGAL SERVICES & AWARENESS STALL AT NANDASTHAMI MAHOTSAV:**

As per directions of the Hon'ble Executive Chairman, Uttarakhand SLSA, 04 days long campaign were carried out by the Uttarakhand SLSA in cooperation with DLSA Nainital in the regional fare namely Nandashtami Mahotsav at Nainital by setting-up a Legal Aid Services Stall at the said Nandasthmi congregation from 23.09.2023 to 26.09.2023.

On 26.09.2023, the Hon'ble Executive Chairman, Uttarakhand SLSA and Hon'ble Judges of the Hon'ble High Court of Uttarakhand, the Registrar General and Registrars of the Hon'ble High Court of Uttarakhand, Member Secretary, Uttarakhand SLSA, the District Judge/Chairperson and Secretary of DLSA Nainital, Officer on Special Duty attended the legal services & awareness camp. Staff of Hon'ble High Court and Uttarakhand SLSA, PLVs and Panel Lawyers of DLSA Nainital were also

participated the said programme. Further, 12 Wheelchair and 06 Crutches were also provided to the disabled persons by the Hon'ble Executive Chairman, Uttarakhand SLSA and by the Hon'ble Judges of the Hon'ble High Court of Uttarakhand.

During the said period, total 725 persons/visitors including legal aid seekers have visited the legal services and awareness stall set up by the Uttarakhand SLSA.

It is also kindly submitted that the services of Panel Lawyers have also been made available to the legal aid seekers. During the period total 34 persons/litigants/legal aid seekers were benefited by writing their applications for legal aid, to avail scheme benefit, providing them legal aid/advice.

During the said campaign 8850 Saral Kanooni Gyan Mala (SKGM) booklets were picked-up/received by the visitors as per their requirements.

STATISTICAL INFORMATION

DETAILS OF DISPOSAL OF CASES IN THE NATIONAL LOK ADALAT HELD ON 09th SEPTEMBER, 2023 IN THE STATE OF UTTARAKHAND

| S.N. | Name of the Courts | No. of cases referred | No. of cases settled | Settlement Amount |
|------|-----------------------------------|-----------------------|----------------------|-----------------------|
| 1 | Hon'ble High Court of Uttarakhand | Nil | Nil | Nil |
| | Almora | 158 | 134 | 1,64,95,768/- |
| 2 | Bageshwar | 101 | 75 | 33,30,185/- |
| 3 | Chamoli | 56 | 54 | 86,62,421/- |
| 4 | Champawat | 143 | 95 | 55,26,210/- |
| 5 | Dehradun | 1810 | 1721 | 15,82,98,380/- |
| 6 | Haridwar | 1917 | 1782 | 11,91,73,997/- |
| 7 | Nainital | 905 | 673 | 6,43,67,028/- |
| 8 | Pauri Garhwal | 532 | 530 | 1,26,80,029/- |
| 9 | Pithoragarh | 303 | 198 | 1,38,91,426/- |
| 10 | Rudraprayag | 87 | 85 | 81,40,594/- |
| 11 | Tehri Garhwal | 429 | 364 | 3,19,56,101/- |
| 12 | Udham Singh Nagar | 4267 | 3722 | 14,69,42,556/- |
| 13 | Uttarkashi | 233 | 211 | 1,48,97,818/- |
| 14 | Pre-Litigation Cases | 10941 | 9644 | 60,43,62,513/- |
| | TOTAL:- | 16378 | 12029 | 22,86,06,101/- |
| 15 | Consumer Courts | 34 | 13 | 12,48,969/- |
| 16 | Debts Recovery Tribunal, Dehradun | 26 | 21 | 15,35,00,000/- |
| | TOTAL:- | 16438 | 12063 | 38,33,55,070/- |
| | GRAND TOTAL :- | 27379 | 21707 | 98,77,17,583/- |

**STATUS OF FULL TIME SECRETARIES/TLSC/PLVS/PANEL LAWYERS/
RETAINER LAWYERS/MEDIATORS/LEGAL AID CLINICS/FRONT
OFFICE/MEDIATION CENTERS AS ON 30.09.2023**

| NAME OF DLSA/HCLSC | No. of Full Time Secretary | No. of TLSCs Constituted | No. of Panel Lawyers | No. of Retainer Lawyers | No. of trained PLVs | No. of Legal Aid Clinics | No. of Front Offices | No. of Mediation Centers | No. of Mediators |
|--------------------|----------------------------|--------------------------|----------------------|-------------------------|---------------------|--------------------------|----------------------|--------------------------|------------------|
| ALMORA | 01 | 03 | 13 | 01 | 80 | 34 | 01 | 01 | 04 |
| BAGESHWAR | 01 | 01 | 07 | 01 | 55 | 20 | 01 | 01 | 03 |
| CHAMOLI | 01 | 05 | 08 | 01 | 69 | 12 | 01 | 01 | 01 |
| CHAMPAWAT | 01 | 01 | 11 | 01 | 60 | 17 | 01 | 01 | 03 |
| DEHRADUN | 01 | 04 | 45 | 01 | 80 | 55 | 01 | 02 | 25 |
| HARIDWAR | 01 | 02 | 34 | 01 | 52 | 34 | 01 | 03 | 22 |
| NAINITAL | 01 | 02 | 40 | 01 | 72 | 08 | 01 | 03 | 04 |
| PAURI GARHWAL | 01 | 04 | 26 | 01 | 69 | 26 | 01 | 02 | 05 |
| PITHORAGARH | 01 | 04 | 10 | 01 | 21 | 03 | 01 | 01 | 04 |
| RUDRAPRAYAG | 01 | 01 | 06 | 01 | 89 | 44 | 01 | 01 | 01 |
| TEHRI GARHWAL | 01 | 02 | 26 | 01 | 55 | 27 | 01 | 01 | 03 |
| U. S. NAGAR | 01 | 05 | 50 | 01 | 81 | 24 | 01 | 03 | 11 |
| UTTARKASHI | 01 | 02 | 17 | 01 | 60 | 19 | 01 | 01 | 08 |
| HCLSC | 01 | - | 24 | 01 | - | - | 01 | 01 | 09 |
| TOTAL | 14 | 36 | 317 | 14 | 843 | 329 | 14 | 21 | 111 |

**STATEMENT SHOWING THE PROGRESS OF LOK ADALATS HELD IN THE
STATE OF UTTARAKHAND
FROM JULY 2023 TO SEPTEMBER 2023**

| S. No. | Name of District | Total No. of Lok Adalats Held | Total No. of Cases Taken up | Total No. of Cases Disposed off | Compensation/ Settlement Amount | Realized As Fine (in Rs.) | Total No. of Persons Benefited in Lok Adalat |
|--------|--------------------|-------------------------------|-----------------------------|---------------------------------|---------------------------------|---------------------------|--|
| 01 | ALMORA | 01 | 158 | 134 | 1,64,95,768 | - | 134 |
| 02 | BAGESHWER | 03 | 206 | 91 | 33,64,685 | 20,000 | 91 |
| 03 | CHAMOLI | 04 | 151 | 69 | 86,62,421 | 58,500 | 69 |
| 04 | CHAMPAWAT | 04 | 340 | 168 | 55,26,210 | 2,31,200 | 168 |
| 05 | DEHRADUN | 04 | 13015 | 7830 | 15,96,95,130 | 9,98,300 | 7830 |
| 06 | HARDWAR | 01 | 1917 | 1782 | 11,91,73,997 | - | 1782 |
| 07 | NAINITAL | 04 | 2669 | 1482 | 6,47,12,678 | 8,84,800 | 1482 |
| 08 | PAURI GARHWAL | 04 | 671 | 655 | 1,26,80,029 | 1,49,200 | 655 |
| 09 | PITHORAGARH | 03 | 1388 | 326 | 1,38,91,426 | 1,81,400 | 326 |
| 10 | RUDRAPARYAG | 04 | 371 | 130 | 81,88,294 | 98,650 | 130 |
| 11 | TEHRI GARHWAL | 04 | 551 | 382 | 3,19,73,101 | - | 382 |
| 12 | UDHAM SINGH NAGAR | 04 | 4571 | 3768 | 14,69,42,556 | 3,59,300 | 3768 |
| 13 | UTTARKASHI | 01 | 233 | 211 | 1,48,97,818 | - | 211 |
| 14 | HCSLC, NAINITAL | - | - | - | - | - | - |
| 15 | UKSLSA,NTL | - | - | - | - | - | - |
| | TOTAL :- | 41 | 26241 | 17028 | 60,62,04,113 | 29,81,350 | 17028 |
| 16 | CONSUMER COURTS | 02 | 34 | 13 | 12,48,969 | - | - |
| 17 | D.R.T., DEHRADUN | 01 | 26 | 21 | 15,35,00,000 | - | - |
| | TOTAL | 03 | 60 | 34 | 15,47,48,969 | - | - |
| | GRAND TOTAL | 44 | 26301 | 17062 | 76,09,53,082 | 29,81,350 | 17028 |

**STATEMENT SHOWING THE PROGRESS OF CAMPS ORGANIZED IN THE
STATE OF UTTARAKHAND FOR THE PERIOD
FROM JULY 2023 TO SEPTEMBER 2023**

| S. No. | Name of District | No. of Camps/Sensitization Programmes Organized | Total No. of Persons Benefited in Camps |
|---------------|--------------------------|--|--|
| 01 | ALMORA | 489 | 36847 |
| 02 | BAGESHWER | 358 | 16686 |
| 03 | CHAMOLI | 781 | 32146 |
| 04 | CHAMPAWAT | 456 | 22895 |
| 05 | DEHRADUN | 205 | 15526 |
| 06 | HARDWAR | 179 | 10762 |
| 07 | NAINITAL | 162 | 9801 |
| 08 | PAURI GARHWAL | 267 | 11110 |
| 09 | PITHORAGARH | 197 | 10709 |
| 10 | RUDRAPARYAG | 54 | 4198 |
| 11 | TEHRI GARHWAL | 375 | 17068 |
| 12 | UDHAM SINGH NAGAR | 616 | 68138 |
| 13 | UTTARKASHI | 198 | 11843 |
| 14 | HCLSC, NAINITAL | - | - |
| 15 | UKSLSA, NAINITAL | 01 | 725 |
| | Total | 4338 | 268454 |

**STATEMENT SHOWING THE PROGRESS OF LEGAL AID AND
ADVICE/COUNSELING PROVIDED IN THE STATE OF UTTARAKHAND
FOR THE PERIOD FROM JULY 2023 TO SEPTEMBER 2023**

| S. No. | Name of District | No. of Persons Benefited through Legal Aid & Advice | |
|--------|-----------------------|---|-----------------------------|
| | | Legal Aid | Legal Advice/ Counseling |
| 01 | ALMORA | 36 | 579 |
| 02 | BAGESHWER | 19 | 74 |
| 03 | CHAMOLI | 17 | 39 |
| 04 | CHAMPAWAT | 32 | - |
| 05 | DEHRADUN | 309 | 1150 |
| 06 | HARDWAR | 261 | - |
| 07 | NAINITAL | 131 | 11 |
| 08 | PAURI GARHWAL | 43 | 918 |
| 09 | PITHORAGARH | 32 | 01 |
| 10 | RUDRAPARYAG | 37 | 04 |
| 11 | TEHRI GARHWAL | 32 | 03 |
| 12 | UDHAM SINGH NAGAR | 178 | 59 |
| 13 | UTTARKASHI | 33 | - |
| 14 | HCLSC, NAINITAL | 98 | - |
| 15 | U.K. S.L.S.A., N.T.L. | - | 68 |
| | TOTAL | 1258 | 2906 |

PROGRAMMES/ACTIVITIES INSIDE JAIL CAMPUS
DURING JULY 2023 TO SEPTEMBER 2023

| S.N. | Name of District | Lok Adalat's organized in Jails | | Legal Literacy Camps organized in Jails | | Legal Aid provided to under trial prisoners | Jail visit |
|------|------------------|---------------------------------|---------------------------|---|--------------------|---|-------------------------|
| | | No. of organize Lok Adalats | No. of cases disposed off | Camps organized | Benefitted persons | Number of Benefitted under trial prisoners | Total Number Jail visit |
| 1 | ALMORA | 01 | - | 10 | 1821 | 28 | 07 |
| 2 | BAGESHWAR | - | - | 02 | 150 | 11 | - |
| 3 | CHAMOLI | - | - | 04 | 40 | 12 | 07 |
| 4 | CHAMPAWAT | - | - | 03 | 76 | 14 | 04 |
| 5 | DEHRADUN | 03 | 107 | - | - | 245 | 17 |
| 6 | HARDWAR | 03 | 76 | 05 | 2200 | 220 | 01 |
| 7 | NAINITAL | - | - | 04 | 972 | 110 | 01 |
| 8 | PAURI GARHWAL | - | - | 08 | 855 | 31 | 20 |
| 9 | PITHORAGARH | - | - | 32 | 1889 | 21 | - |
| 10 | RUDRAPRAYAG | - | - | 11 | 433 | 16 | - |
| 11 | TEHRI GARHWAL | 01 | 02 | 09 | 1268 | 18 | - |
| 12 | U.S. NAGAR | 03 | 68 | 03 | 404 | 141 | 04 |
| 13 | UTTARKASHI | - | - | 12 | 891 | 21 | - |
| 14 | H.C.L.S.C. NTL | - | - | - | - | - | - |
| | TOTAL :- | 11 | 253 | 103 | 10999 | 888 | 61 |

STATISTICAL INFORMATION IN RESPECT OF PERMANENT LOK ADALATS
(Established U/S 22B of Legal Services Authority Act)

(JULY-2023 TO SEPTEMBER-2023)

- (i) No. of PLAs existing :- 07 (Almora, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal and U. S. Nagar)
(ii) Total No. of PLAs functioning:- 04 (Dehradun, Hardwar, Nainital and U.S. Nagar)
(iii)

| S.N. | Permanent Lok Adalats | Number of Sittings | No. of cases pending as on 30.06.2023 | No. of cases received during the Period | No. of cases settled during the Period | Total Value/Amount of Settlement (₹) | No. of cases pending as on 30.09.2023 |
|------|-----------------------|--------------------|---------------------------------------|---|--|--------------------------------------|---------------------------------------|
| 1 | Dehradun | 34 | 249 | 35 | 19 | 15,60,074 | 263 |
| 2 | Haridwar | 33 | 71 | 19 | 06 | - | 77 |
| 3 | Nainital | 40 | 170 | 14 | 22 | 63,28,607 | 169 |
| 4 | Udham Singh Nagar | 72 | 126 | 42 | 143 | 1,70,76,386 | 49 |
| | Total | 179 | 616 | 110 | 190 | 2,49,65,067 | 558 |

STATISTICAL INFORMATION IN RESPECT OF CASES SETTLED THROUGH MEDIATION
(JULY-2023 TO SEPTEMBER-2023)

| | |
|--|-----------|
| (A) Total Number of ADR Centers : | 04 |
| (B) Total No of Existing Mediation Centers other than ADR Centers : | 18 |
| (C) Number of Mediators (Total of both in ADR Centers and Mediation Centers) : | 88 |

DISPOSAL

| S.N. | DESCRIPTION | TOTAL |
|----------|--|-------|
| A | No. of cases received during the month | 237 |
| B | Cases settled through Mediation | 37 |
| C | Cases returned as not settled | 158 |
| D | Non-starter cases which were returned as mediation could not commenced | 09 |
| E | No. of Connected cases | 01 |
| F | No. of Cases pending at the end of the month | 147 |

STATISTICAL INFORMATION IN RESPECT OF VICTIM COMPENSATION SCHEME
U/S 357A Cr.P.C.
(JULY-2023 TO SEPTEMBER-2023)

| No. of applications received directly by Legal Services Institutions (A) | No. of applications/orders marked/directed by any Court (B) | Total No. of applications received including Court orders (A+B) | No. of applications decided | No. of applications pending | Total Compensation Amount (`) |
|--|---|---|-----------------------------|-----------------------------|---------------------------------|
| 34 | 23 | 57 | 53 | 239 | 54,15,000 |

TRAINING PROGRAMMES HELD IN THE PERIOD OF
JULY 2023 TO SEPTEMBER 2023
AT
UTTARAKHAND JUDICIAL AND LEGAL ACADEMY,
BHOWALI, NAINITAL.

| S. No. | Name of Training Programmes/ Workshops | Duration |
|---------------|---|---|
| 1. | Training programme on Emerging paradigms of Bail Jurisprudence & Importance of Sec 313(5) Cr.P.C for all Judicial Officers of the State (virtual mode) | 01.07.2023 (One day) |
| 2. | 40 hours Training Programme for Judges on Mediation (IVth phase) | 10.07.2023 to 14.07.2023 (Five days) |
| 3. | Training Programme on complete and accurate data entry in Case Information System (C.I.S.) for all Judicial Officers of the State (virtual mode) | 22.07.2023 (One day) |
| 4. | Training programme for Referral Judges (IVth phase) (virtual mode) | 28.07.2023 (One day) |
| 5. | Two days Workshop on emerging trends in Cyber law, Cyber Crimes including Financial frauds (Ist phase) (virtual mode) | 02.08.2023 to 03.08.2023 (Two days) |
| 6. | Refresher Training Programme for Judicial Officers of the State Judiciary on triple method of Plea Bargaining, Compounding of Offences and Probation of Offenders Act, 1958 (Ist phase) (virtual mode) | 05.08.2023 (One day) |
| 7. | State Level Consultation on 'Children in Conflict with Law (CICL): Prevention, Restorative Justice, Diversion and Alternatives to Detention' (Hybrid mode) | 13.08.2023 (One day) |
| 8. | Training programme for Referral Judges (Vth phase) (virtual mode) | 19.08.2023 (One day) |
| 9. | Refresher Course on Civil law (Jr. Div.) (IInd phase) | 22.08.2023 to 25.08.2023 (Four days) |
| 10. | Foundation Training Programme for Newly Recruited Civil Judges (J.D.) 2021 Batch (Ist phase of Institutional Training) | 12.06.2023 to 27.08.2023 |

| | | |
|-----|---|--|
| | | (Two & a half month) |
| 11. | 20 Hours Refresher Course/Training Programme for Mediators-Advocates | 01.09.2023 to 03.09.2023 (Three days) |
| 12. | Refresher Training Programme for Judicial Officers of the State Judiciary on triple method of Plea Bargaining, Compounding of Offences and Probation of Offenders Act, 1958 (IInd phase) (virtual mode) | 04.09.2023 (One day) |
| 13. | Foundation Training Programme for Direct recruited Judicial Officers in H.J.S. cadre | 12.06.2023 to 11.09.2023 (Three Months) |
| 14. | Foundation Training Programme for Promoted Judicial Officers in H.J.S. cadre | 11.08.2023 to 11.09.2023 (One Month) |
| 15. | Refresher Course on Criminal Law (Ist phase) | 12.09.2023 to 15.09.2023 (Four days) |
| 16. | Refresher Training Programme for Judicial Officers of the State Judiciary on triple method of Plea Bargaining, Compounding of Offences and Probation of Offenders Act, 1958 (IIIrd phase) (virtual mode) | 16.09.2023 (One day) |
| 17. | 40 hours Training Programme for Judges on Mediation (Vth phase) | 18.09.2023 to 22.09.2023 (Five days) |
| 18. | North Zone -I Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" | 30.09.2023 to 01.10.2023 (Two days) |



State Level Consultation on 'Children in Conflict with Law (CICL): Prevention, Restorative Justice, Diversion and Alternatives to Detention' on 13.08.2023.



State Level Consultation on 'Children in Conflict with Law (CICL): Prevention, Restorative Justice, Diversion and Alternatives to Detention' on 13.08.2023.



North Zone -1 Regional Conference on “Contemporary Judicial Developments and Strengthening Justice through Law and Technology” from 30.09.2023 to 01.10.2023



North Zone -1 Regional Conference on “Contemporary Judicial Developments and Strengthening Justice through Law and Technology” from 30.09.2023 to 01.10.2023

INSTITUTION, DISPOSAL AND PENDENCY OF CASES

HIGH COURT OF UTTARAKHAND

(From 01.07.2023 to 30.09.2023)

| | | | | | | Pendency (As on 01.07.2023) | | |
|--|---------------------------|------------------------------|--|---------------------------|---------------------------|--|---------------------------|--|
| | | | | | | Civil Cases | Criminal Cases | Total Pendency |
| | | | | | | 26853 | 20243 | 47096 |
| Institution (01.07.2023 to 30.09.2023) | | | Disposal (01.07.2023 to 30.09.2023) | | | Pendency (As on 30.09.2023) | | |
| Civil Cases | Criminal Cases | Total Institution | Civil Cases | Criminal Cases | Total Disposal | Civil Cases | Criminal Cases | Total Pendency at the end of 30.09.2023 |
| 2778 | 3137 | 5915 | 1840 | 1984 | 3824 | 27791 | 21396 | 49187 |

DISTRICT COURTS

(From 01.07.2023 to 30.09.2023)

| SL. No | Name of the District | Civil Cases | | | | Criminal Cases | | | | Total Pendency at the end of 30.09.2023 |
|--------|----------------------|--------------------------------|---------------------------------------|------------------------------------|---------------------------------|--------------------------------|---------------------------------------|------------------------------------|---------------------------------|---|
| | | Opening Balance as on 01.07.23 | Institution from 01.07.23 to 30.09.23 | Disposal from 01.07.23 to 30.09.23 | Pendency at the end of 30.09.23 | Opening Balance as on 01.07.23 | Institution from 01.07.23 to 30.09.23 | Disposal from 01.07.23 to 30.09.23 | Pendency at the end of 30.09.23 | |
| 1. | Almora | 433 | 112 | 80 | 465 | 1518 | 1400 | 1179 | 1739 | 2204 |
| 2. | Bageshwar | 141 | 46 | 52 | 135 | 550 | 309 | 369 | 490 | 625 |
| 3. | Chamoli | 351 | 96 | 105 | 342 | 1112 | 545 | 561 | 1096 | 1438 |
| 4. | Champawat | 260 | 69 | 73 | 256 | 2615 | 1783 | 1994 | 2404 | 2660 |
| 5. | Dehradun | 11664 | 2210 | 2842 | 11032 | 100402 | 13346 | 19378 | 94370 | 105402 |
| 6. | Haridwar | 12083 | 1470 | 1361 | 12192 | 70029 | 29979 | 23951 | 76057 | 88249 |
| 7. | Nainital | 3920 | 435 | 666 | 3689 | 23182 | 10771 | 10105 | 23848 | 27537 |
| 8. | Pauri Garhwal | 1280 | 258 | 277 | 1261 | 8207 | 3363 | 2273 | 9297 | 10558 |
| 9. | Pithoragarh | 416 | 138 | 185 | 369 | 2958 | 1222 | 1575 | 2605 | 2974 |
| 10. | Rudraprayag | 111 | 80 | 81 | 110 | 437 | 429 | 383 | 483 | 593 |
| 11. | Tehri Garhwal | 520 | 187 | 218 | 489 | 2695 | 1810 | 1608 | 2897 | 3386 |
| 12. | Udham Singh Nagar | 6046 | 1184 | 1332 | 5898 | 65302 | 13093 | 13645 | 64750 | 70648 |
| 13. | Uttarkashi | 535 | 132 | 263 | 404 | 1469 | 891 | 998 | 1362 | 1766 |
| | Total | 37760 | 6417 | 7535 | 36642 | 280476 | 78941 | 78019 | 281398 | 318040 |

FAMILY COURTS
(From 01.07.2023 to 30.09.2023)

| SL. No | Name of the Family Court | Civil Cases | | | | Criminal Cases | | | | Total Pendency at the end of 30.09.2023 |
|--------|--------------------------|--------------------------------|---------------------------------------|------------------------------------|---------------------------------|--------------------------------|---------------------------------------|------------------------------------|-----------------------------------|---|
| | | Opening Balance as on 01.07.23 | Institution from 01.07.23 to 30.09.23 | Disposal from 01.07.23 to 30.09.23 | Pendency at the end of 30.09.23 | Opening Balance as on 01.07.23 | Institution from 01.07.23 to 30.09.23 | Disposal from 01.07.23 to 30.09.23 | Pendency at the end of 30.09.2023 | |
| 1. | Almora | 164 | 52 | 66 | 150 | 163 | 16 | 33 | 146 | 296 |
| 2. | Dehradun (Pr. J.F.C) | 499 | 471 | 269 | 701 | 324 | 218 | 135 | 407 | 1108 |
| 3 | Dehradun (J.F.C) | 643 | 65 | 132 | 576 | 493 | 79 | 76 | 496 | 1072 |
| 4. | Dehradun (Addl.J.F.C) | 594 | 57 | 107 | 544 | 492 | 54 | 82 | 464 | 1008 |
| 5. | Rishikesh | 231 | 53 | 55 | 229 | 167 | 32 | 33 | 166 | 395 |
| 6. | Vikasnagar | 215 | 82 | 98 | 199 | 347 | 126 | 109 | 364 | 563 |
| 7. | Nainital | 247 | 58 | 102 | 203 | 342 | 85 | 104 | 323 | 526 |
| 8. | Haldwani | 462 | 194 | 157 | 499 | 847 | 174 | 148 | 873 | 1372 |
| 9. | Haridwar | 904 | 265 | 314 | 855 | 1070 | 170 | 195 | 1045 | 1900 |
| 10. | Roorkee | 889 | 219 | 270 | 838 | 1061 | 312 | 179 | 1194 | 2032 |
| 11. | Laksar | 153 | 87 | 82 | 158 | 198 | 54 | 49 | 203 | 361 |
| 12. | Kotdwar | 272 | 76 | 76 | 272 | 416 | 66 | 75 | 407 | 679 |
| 13. | Pauri Garhwal | 87 | 25 | 37 | 75 | 68 | 22 | 39 | 51 | 126 |
| 14. | Tehri Garhwal | 40 | 65 | 62 | 43 | 47 | 29 | 44 | 32 | 75 |
| 15. | Rudrapur-1 U.S.Nagar | 349 | 182 | 189 | 342 | 553 | 128 | 121 | 560 | 902 |
| 16. | Rudrapur-2 | 125 | 68 | 66 | 127 | 154 | 40 | 46 | 148 | 275 |
| 17. | Kashipur | 549 | 177 | 156 | 570 | 573 | 143 | 93 | 623 | 1193 |
| 18. | Khatima | 247 | 102 | 86 | 263 | 363 | 103 | 63 | 403 | 666 |
| | Total | 6670 | 2298 | 2324 | 6644 | 7678 | 1851 | 1624 | 7905 | 14549 |

NOTIFICATIONS AND CIRCULARS OF HIGH COURT OF
UTTARAKHAND
FROM JULY 2023 TO SEPTEMBER 2023

- No. 293/UHC/Admin.B/2023/Nainital dated 27.07.2023 ([Click to open](#))
- No. 294/UHC/Admin.A-2/2023 dated 27.07.2023 ([Click to open](#))
- No. 303/UHC/Admin.A/2023 dated 17.08.2023 ([Click to open](#))
- No. 306/UHC/Admin.A-2/2023 dated 23.08.2023 ([Click to open](#))
- No. 308/UHC/Stationery/2023 dated 25.08.2023 ([Click to open](#))
- No. 311/UHC/Admin.A/2023 dated 28.08.2023 ([Click to open](#))
- No. 313/UHC/Admin.A/2023 dated: 29.08.2023 ([Click to open](#))
- No. 314/UHC/Stationery/2023 dated:01.09.2023 ([Click to open](#))
- No. 315/UHC/Admin-B/V-a-7-2014 dated 04.09.2023 ([Click to open](#))
- No. 316/UHC/Stationery/2023 dated 12.09.2023 ([Click to open](#))
- No. 317/UHC/Admin.A-2/2023 dated 14.09.2023 ([Click to open](#))
- No. 322/UHC/Admin.A/2023 dated 14.09.2023 ([Click to open](#))
- No. 323/UHC/Admin.A/2023 dated 20.09.2023 ([Click to open](#))
- No. 324/UHC/Admin.A/2023 dated 20.09.2023 ([Click to open](#))
- No. 325/UHC/Admin.A-II/2023 dated 21.09.2023 ([Click to open](#))
- No. 327/Admin.B/XVII-98/2011 dated 21.09.2023 ([Click to open](#))
- No. 328/UHC/Admin.A-II/2023 dated 21.09.2023 ([Click to open](#))

CIRCULAR

- C. L. No. 13/ Inspection/2023 dated 04.07.2023 ([Click to open](#))
- C.L. No. 14/Inspection/2023 dated 10.07.2023 ([Click to open](#))
- C. L. No. 15/UHC/Admin.B/2022 dated 12.07.2023 ([Click to open](#))
- C. L. No. 16/UHC/ IT Section/2023 dated 22.07.2023 ([Click to open](#))
- C. L. No. 17/UHC/Admin.B/Car-Stickers/2023 dated 25.07.2023 ([Click to open](#))
- No. 18/UHC/Admin.B/XI-e/1/2021 dated 28.07.2023 ([Click to open](#))
- C. L. No. 19/UHC/Admin.B/2023 dated 28.07.2023 ([Click to open](#))
- C.L. No. 20/UHC/Admin.B/2022 dated 03.08.2023 ([Click to open](#))
- C.L No. 21/UHC/Criminal Appeal/2023/Nainital dated 23.08.2023 ([Click to open](#))
- C. L. No. 22/UHC/Admin.A/2023 dated 05.09.2023 ([Click to open](#))
- C. L. No. 23/UHC/Admin.A/2023 dated 05.09.2023. ([Click to open](#))

**CIRCULATION OF JUDGEMENT OF HON'BLE SUPREME COURT OF
INDIA TO ALL HIGH COURTS AND TRIAL COURTS OF INDIA**

1. Vide letter dated 05.09.2023, Assistant Registrar, Hon'ble Supreme Court of India requested to all the High Courts to circulate the Judgment dated 04.09.2023 in its respective district judiciary passed by Hon'ble Supreme Court in Criminal Appeal No. 1271-1272 of 2018, Munna Pandey vs. State of Bihar ([Click to open](#)).

RECENT JUDGMENTS OF THE HON'BLE COURTS

(01.07.2023 TO 30.09.2023)

Full Bench Judgments

1. Writ Petition (M/S) No. 2539 of 2021, Prabhat Kishor vs. Smt. Rukmani Devi.

[\(Click to open\)](#)

Single Bench Judgments

1. Writ Petition (M/S) No. 1789 of 2018, Sri Guru Ram Rai University and another vs. State of Uttarakhand and others. [\(Click to open\)](#)
2. C-482 No. 1305 of 2023, Vikas Chaturvedi and others vs. State of Uttarakhand and another. [\(Click to open\)](#)
3. Writ Petition (M/S) No. 979 of 2022, Raju and others vs. Sub Divisional Magistrate, Kichha and others. [\(Click to open\)](#)
4. Writ Petition (M/S) No 1552 of 2023, Sangram Singh Chaudhary (Deceased) vs. Musharaf Ali Ansari. [\(Click to open\)](#)
5. Writ Petition (M/S) No. 1548 of 2018, Kabool Chand vs. Smt. Shivani Tiwari and others. [\(Click to open\)](#)
6. Writ Petition (S/S) No. 2051 of 2018, Balwant Singh Bhakuni and others vs. State

of Uttarakhand and others. ([Click to open](#))

7. C-482 No. 1163 of 2023, Gurdeep Singh and others vs. State of Uttarakhand and another. ([Click to open](#))

8. C-482 No. 1570 of 2023, Vipin Kumar Jain vs. State of Uttarakhand and others.

9. Writ Petition (M/S) No. 271 of 2009, Joseph Santra and others vs. Suresh Bhagat and others. ([Click to open](#))

10. C-482 No. 1603 of 2023, Satendra Kumar vs. State of Uttarakhand and another. ([Click to open](#)).

11. Writ Petition (M/S) No. 2432 of 2023, Shubhra Pande vs. Smt. Durga Pande and others. ([Click to open](#))

12. C-482 No. 1805 of 2023, Mukhtiyar Singh vs. State. ([Click to open](#))

13. Writ Petition (S/S) No.82 of 2023 along with connected matters, Jagpal Singh and others vs. State of Uttarakhand and others. ([Click to open](#))

14. Writ Petition (M/S) No. 1004 of 2008, Rahat Yaar Khan and another vs. State of Uttarakhand and others. ([Click to open](#))

15. Writ Petition (M/S) No. 2263 of 2013, Sant Shri Asharam Ram Ji Manager Sant Shri Asharam VS. State of Uttarakhand and others. ([Click to open](#))

16. Writ Petition (M/S) No.324 of 2016, Sanjay Kumar Bansal vs. State of Uttarakhand and another. ([Click to open](#))

17. Writ Petition (M/S) No. 1851 of 2023 along with connected matter, Bhupendra

Rawat vs. State of Uttarakhand and another. ([Click to open](#))

18. Writ Petition (M/S) No. 1472 of 2023, Poonam Almiya vs. State of Uttarakhand and others. ([Click to open](#))

19. Writ Petition (Criminal) No. 184 of 2023, Naeem Ahmad vs. State of Uttarakhand. ([Click to open](#))

20. C-482 No. 2047 of 2019, D.S.Sharma and others vs. State of Uttarakhand and others. ([Click to open](#))

21. Writ Petition (M/S) No. 1733 of 2023, Ms.Prakriti Maulekhi vs. Union of India and others. ([Click to open](#))

22. Writ Petition (M/S) No. 2396 of 2023, M/s Prestress Steel LLP vs. Commissioner, Uttarakhand Steel GST and others. ([Click to open](#))

23. Writ Petition (M/S) No. 1971 of 2011, along with connected matters, Narayan Singh Rawat and others vs. State and another. ([Click to open](#))
